

HIGH COURT OF JHARKHAND, RANCHI

Office Order No. 766 /Accts.

Dated : 20.12.24

The Court has been pleased to reject the representations of the following Advocates regarding allotment of chambers:-

Sl.No.	Form S.No.	Name of Advocate
1	90	Sanjay Kumar Thakur
2		Ajay Shanker

By Order
Harj Prasad
Registrar General
20/12/24

HIGH COURT OF JHARKHAND, RANCHI

Office Order No. 767 /Accts.

Dated : 20.12.24

The Court has been pleased to allot new chambers to the following Advocates thereby cancelling the chambers allotted to them vide Office Orders No. 393/Accts. dated 06.06.2023 & No. 05/Accts. dated 03.01.2024, however, the allotment shall abide by the final order passed in WP(C) No. 3134 of 2024.

Sl. No.	Form S.No.	Name of Advocate	Chamber allotted earlier	New allotment
1	345	Manish Kumar	1B/239	2B/239
2	155	Rajesh Kumar Singh	1C/297	2C/294
3	429	Rakesh Kumar	2C/294	1C/297

The aforementioned Advocates are directed to vacate their existing chambers and take possession of the newly allotted chambers as mentioned in the table above within three days. The Advocates are further directed to submit the keys of their existing chambers to the Court Officer.

By Order,
Mary Prasad
Registrar General
20/12/24

HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER

No. 768/Accts.

Dated 20:12.2024

The Court has been pleased to allot the Chambers of Category-I & Category-II in the New High Court Building at Dhurwa, Ranchi, as hereunder, however, the allotment shall abide by the final order passed in WP(C) No. 3134 of 2024.

Category-I Chambers to the following Advocates

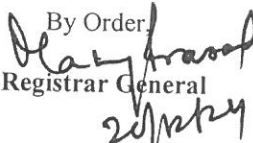
Sl.No.	Form S.No.	Name of Advocate	Membership Date	Chamber Allotted
1	122	Shiv Prasad	10-11-2006	2C/066
2	56	Ajit Kumar	07-12-2006	2C/070
3	412	Abhay Prakash	09-04-2007	2C/068
4	499	Nipun Bakshi	19-04-2007	2C/078
5	57	Abhishek Sinha	09-04-2007	1A/006

Category-II Chambers to the following Advocates

Sl.No.	Form S.No.	Name of Advocate	Membership Date	Chamber Allotted
1	59	Abhijeet Kr. Singh	25-06-07	1B/129
2	60	Amit Kumar Sinha	03-07-07	1B/144
3	426	Amrita Banerjee	15-05-07	1B/154
4	570	Ashok kumar Pandey	19-02-07	1B/239
5	312	Bhola Nath Ojha	03-05-07	1B/262
6	215	Chandra Shekhar Pandey	02-11-07	1C/171
7	135	Kislaya Prasad	19-01-07	1C/172
8	207	Kumar Nilesh	06-03-08	1C/195
9	192	Laxman Kumar	31-01-07	1C/197
10	61	Md. Razauallah Ansari	27-09-07	1C/270
11	478	Mohan Kumar Dubey	20-09-07	1C/277
12	103	Naveen Kumar Jaiswal	22-06-07	1C/282
13	411	Nawal Kishor Pandey	20-07-07	1C/287
14	237	Nawin Kumar Singh	07-01-08	1C/290
15	355	Pankaj Kumar Dubey	12-02-07	2A/204
16	99	Piyush Poddar	17-03-08	2A/208
17	58	Prem Pujari Roy	22-06-07	2A/209
18	95	Raja Ravi Shekhar Singh	15-12-06	2A/214
19	182	Rakesh Kumar	26-11-06	2B/244
20	89	Ranjan Prasad Ram	04-01-08	2C/266
21	566	Robin Kumar	18-01-08	2C/272
22	305	Sanjay Kumar Tiwari	01-03-07	2C/278
23	524	Satish Prasad	22-11-07	2C/279
24	97	Vishal Kumar Trivedi	20-09-07	2C/283

The concerned Advocates shall deposit Rs. 2,00,000/- (Rupees Two Lacs only) in respect of Category-I chamber & Rs. 1,00,000/- (Rupees One Lac only) in respect of Category-II chamber as security deposit by NEFT in the Bank Account of Registrar General, High Court of Jharkhand, Ranchi (Account Number- 495821110000004, IFSC-BKID0004958, Bank Name- Bank of India, Branch- Jharkhand High Court) or by Pay-Order/ Demand Draft issued in favour of Registrar General, High Court of Jharkhand on or before 4:30 P.M. of 03.01.2025 failing which the allotment of concerned Sr. Advocates/Advocates shall stand automatically cancelled.

The Advocates or their Authorized Representative may collect the keys of chambers from the Court Officer, Sri Sanjeev Jha.

By Order,

Registrar General
20/12/24